

Limited (SAIL) and Rashtriya Ispat Nigam Limited (RINL) are undertaking huge capacity expansion of the existing steel units, in order to boost their steel production. SAIL is expanding its hot metal production capacity from 13.82 million tonnes per annum (MTPA) to 23.46 MTPA for completion by 2012-13. Similarly, RINL is also undertaking its capacity expansion from 3.0 MTPA of liquid steel to 6.3 MTPA for completion by 2011-12.

(c) Since projects of SAIL and RINL are planned for completion during the oncoming years, there will not be any capacity addition during the current year 2009-10.

Revival of Kudremukh iron-ore mines

1831. SHRI M. RAMA JOIS: Will the Minister of STEEL be pleased to state:

(a) when the Kudremukh iron-ore mines in the State of Karnataka was closed;

(b) the extent of financial loss incurred by way of rendering various constructions including pipelines constructed for purpose of transporting iron ore from the mines to Mangalore port and roads and buildings constructed for the purpose of mines useless and also the recurring loss every year;

(c) whether there is any proposal on the part of Government to revive the Kudremukh iron-ore mines; and

(d) if so, the steps taken or proposed to be taken in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI A. SAI PRATHAP) : (a) Consequent upon the verdict of Hon'ble Supreme Court, mining operations at Kudremukh Iron Ore Mines in Karnataka was stopped on 31st December, 2005.

(b) KIOCL Ltd. has written off Rs.71.65 crores during 2005-06, being the written down value of plant and machinery and building, as on the date of closure of Kudremukh Mine. KIOCL Ltd. is incurring an expenditure of around Rs.60 crores per annum on Kudremukh site towards salary and other amenities of employees posted at Kudremukh, security of plant and machinery and for maintenance of plant and equipment at Kudremukh.

(c) and (d) Restarting of Kudremukh mining activities cannot be undertaken without specific clearance from the Hon'ble Supreme Court, hence no specific time frame can be fixed for reopening of the mine.

12.00 Noon

PAPERS LAID ON THE TABLE

Report and Accounts (2007-08) of NCPSSL, New Delhi and related papers

THE MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI KAPIL SIBAL): Sir, I lay on the Table, a copy each (in English and Hindi) of the following papers:-

- (a) Annual Report of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2007-08.
- (b) Annual Accounts of the National Council for Promotion of Sindhi Language (NCPSL), New Delhi, for the year 2007-08 and the Audit Report thereon.
- (c) Review by Government on the working of the above Council.
- (d) Review by the Government on the Audit Report of the above Council.
- (e) Statements giving reasons for the delay in laying the papers mentioned at (1) (a) and (b) above.

[Placed in Library. See No.L.T. 887/15/09]

- I. Reports and Accounts (2008-09) of various Corporations and related papers.**
- II. Reports and Account (2008-09) of various Commission/Institutes/Enterprise/ Centre and related papers.**

THE MINISTER OF STATE OF THE MINISTRY OF MICRO, SMALL AND HUMAN ENTERPRISES (SHRI DINSHA J. PATEL): Sir, I lay on the Table:-

- I. A copy each (in English and Hindi) of the following papers, under sub-section (1) of Section 619A of the Companies Act, 1956:
 - (i) (a) Fifty-fourth Annual Report and Accounts of the National Small Industries Corporation Limited (NSIC), New Delhi, for the year 2008-09, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (b) Twentieth Annual Report and Accounts of the Andaman and Nicobar Islands Integrated Development Corporation Limited (ANIIDCO), Port Blair, for the year 2007-08, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.
 - (c) Statement by Government accepting the above Reports.
 - (ii) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (I) (a) and (b) above.

[Placed in Library. See No.L.T. 1076/15/09]

[Placed in Library. See No.L.T. 866/15/09]

- II. A copy each (in English and Hindi) of the following papers:
 - (i) (a) Annual Report of the Khadi and Village Industries Commission (KVIC), Mumbai, for the year 2008-09.
 - (b) Annual Accounts of the Khadi and Village Industries Commission (KVIC), Mumbai, for the year 2008-09, and the Audit Report thereon.

[Placed in Library. See No.L.T. 1077/15/09]